

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **03.05.2024** THROUGH VIDEO CONFERENCING

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

**IN THE MATTER OF** : IJM Concrete Products Pvt Ltd  
Vs  
P Dot G Constructions Pvt Ltd

**MAIN PETITION NUMBER** : CP/193/IB/2018

**(IA/MA) APPLICATION NUMBERS**

MA/458/2019; MA/460/2019; MA/467/2019; IA/428/CHE/2021 IN MA/554/2019;  
IA/429/CHE/2021 IN MA/554/2019; IA/433/CHE/2021 IN MA/554/2019; MA/344/2019;  
MA/345/2019; IA/1126(CHE)/2021 IN MA/554/2019; IA/1127(CHE)/2021 IN  
MA/554/2019; IA/1130(CHE)/2021 IN MA/554/2019

**ORDER**

Present : Ld. Counsel Shri. Pravin for the Applicant / P Dot G.

Vide order dated 29.04.2024, after hearing the submissions made by the Counsel for the Applicant that construction is almost complete, SRA is willing to hand over the possession provided the Respondents pay their dues. Shri. P Elayaraj Kumar was appointed to contact the Flat Buyers to explore some amicable solution in the matter. All the applications relating to the above are listed on 14.06.2024. We find that outcome of these applications which are listed for pronouncement of order has bearing.

We therefore list these applications along with the other applications on **14.06.2024**.

**Sd/-**

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)